COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO.21 OF 2015

Dated: 11th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

West Bengal State Electricity Transmission Co.Ltd. ... Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Ms. Poorva Saigal Mr. Shubham Arya Ms. Shruti Dass Ms. Mazag Andrabi

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.

Mr. C.K. Rai Mr. Mohit Rai Mr. Umesh Prasad

<u>ORDER</u>

Learned senior counsel, Mr. Pratik Dhar, appearing for the Respondent, prays for two weeks' time to file written submission in this Appeal.

Submissions made by him, at supra, placed on record.

Learned counsel appearing for the Respondent is permitted to file his written submission on or before 25.12.2017 after serving copy to the learned counsel appearing for the opposite sides.

Re-list this matter for hearing on $\underline{09.01.2018}$ as requested by the learned counsel for the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

Pr/js